

chronically drought affected areas in various districts. Nearly 17 districts are badly affected. That is why I want to know whether this Government would see that Mysore State implements fully all these programmes. Would the hon. Minister give that assurance on the floor of the House?

SHRI R. K. KHADILKAR : In the statement we have listed all the 17 schemes. They are incentive schemes, giving opportunity in the various fields. Beyond that I do not think there is a specific plan for employment so far as Mysore is concerned.

SHRI A. P. SHARMA : In the statement it is mentioned that for engineers and technicians a provision of Rs. 3 crores, Rs. 1 crores for training programmes and Rs. 2 crores for giving financial assistance to these trained in setting up of industries, has been made. Under the scheme for educated unemployed it is mentioned that a sum of Rs. 25 crores has been allotted for schemes specially designed to suit the educated unemployed and to assist them actively so that they may set themselves up in gainful creative endeavour. Then, it is ultimately mentioned that schemes with a tentative outlay of Rs. 12.90 crores during 1971-72 have already been approved by the Planning Commission. Has the Labour Ministry got any machinery to know as to how many people have now been benefited by these schemes or have these schemes been implemented and when are they going to be implemented so that people could benefit from them?

SHRI R. K. KHADILKAR : When these schemes are initiated and finances are made available, after some time we will be able to find out how far they have progressed and benefited people. (Interruptions). At this time we have not started assessment or evaluation of the schemes.

SHRI S. M. BANERJEE : The hon. Minister is also aware that the closure of large, medium and small units, both in West Bengal and at other places, has aggravated the situation of unemployment. What concrete steps have been taken by Government to see that those units are taken over immediately, and that till such time as they are taken over, some allowance is paid to those employees who have been rendered surplus and idle because of the closure?

SHRI R. K. KHADILKAR : So far as West Bengal is concerned, the hon. Member knows fully well that the Industrial Reconstruction Corporation of India is helping to re-open the closed factories or establishments and even create some more opportunities for establishment of new units of industries. This is being done. In other States, after the new Ordinance regarding taking over of closed units, whether it is worth while to close the unit, whether it could be opened and made viable, all these things will take a little time. The examination of these things has started. I cannot say how many have been already taken over. But preliminary steps, after this power has been taken over, have been taken at the State level.

SHRI S. M. BANERJEE : I wanted to know whether, till such time, any steps have been taken to give them certain allowances.

SHRI R. K. KHADILKAR : As I said earlier, so far as West Bengal is concerned, there were specific schemes. In other States, such schemes are not there. Therefore, I cannot say what steps are taken in this direction.

Consumption of Refractories in Rourkela Steel Plant

*395. **SHRI GAJADHAR MAJHI :** Will the Minister of STEEL AND MINES be pleased to state :

(a) the annual consumption of Refractories in Rourkela Steel Plant and the quantity imported and met from indigenous sources ;

(b) whether the Rourkela Steel Plant has purchased refractories amounting to Rupees fifteen crores during 1969-70 ; and

(c) if so, the quantity purchased from indigenous sources and the quantity imported ?

THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMARA-MANGALAM) : (a) The annual consumption of refractories in Rourkela Steel Plant

In the last 4 years was as follows :

1967-68.	—	49,200 tonnes
1968-69	—	33,300 tonnes
1969-70	—	49,400 tonnes
1970-71	—	43,300 tonnes

Record of consumption of refractories is not maintained separately for imported and indigenous items.

(b) No, Sir. The quantity received during 1969-70 was worth about Rs. 1.5 crores.

(c) Information will be collected and placed on the Table of the House.

SHRI GAJADHAR MAJHI : What is the procedure adopted for the purchase of refractories from the Indian manufacturers and whether any quotations are called for and, if so, which firm's was the lowest tender ?

SHRI S. MOHAN KUMARAMANGA-LAM : There is nothing in the Question about the procedure. I am afraid I have not got the details. The usual procedure is to call for tenders. But the number of refractory manufacturers are very few. I am not sure of the position. If the hon. Member wants information, I will lay it on the Table of the House.

SHRI K. PRADHANI : May I know from the hon. Minister whether once rejected refractories on the ground of physical and chemical defects were again passed and the Refractories Department pressed for payment to the farms by the management and, if so, why ?

SHRI S. MOHAN KUMARAMANGA-LAM : There have been some defects in some of these refractories which have been given and the matter is being taken up with the refractory manufacturers' association. We are attempting to improve the quality. But I do not think that so far as the actual rejection is concerned, any harm is being caused to the plant on that account.

SHRI SURENDRA MOHANTY : The hon. Minister has stated that no separate records are maintained as to the consumption of refractories, imported and indigenous. While conceding the fact that certain amount

of refractories are imported, may I know how these refractories are being imported without maintaining records ?

SHRI S. MOHAN KUMARAMANGA-LAM : I did not state no separate account is kept of the imported refractories. I stated, and that is true that no separate account of consumption of refractories imported or bought indigenously is kept separately. That is regarding consumption. All the refractories, both imported and also the indigenous ones, are kept together in a common place and are used as and when necessary.

So far as the import is concerned, I have sent for the figures and I will place it on the Table of the House when it is available.

SHRI SURENDRA MOHANTY : It the Government aware that corruption is rampant in the procurement of indigenous refractories in the Rourkela Steel Plant ?

MR. SPEAKER : I did not allow you a second question, please.

Sharing of Productivity gains with Labour by Industries

*396. **SHRI H. K. L. BHAGAT :** Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government are considering any proposals for sharing of the productivity gains in various industries by the labours ; and

(b) if so, the salient features of the proposals and the time by which they are likely to be implemented ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA) :

(a) No such proposals are being considered.

(b) Does not arise.

SHRI H. K. L. BHAGAT : I would like to know from the hon. Minister whether in view of the fact that the Government is committed to transform the society to a socialist